

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/110/2018
NAME OF THE PETITIONER(S) : VARUNA ENERGY AND WATER PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter was called. No representation on behalf of the petitioner. The Registry is directed to send notice to the petitioner informing the next date of hearing. Put up on 28.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

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